

explanation for one Paper and there was no explanation for the other.

SHRI SATYA PRAKASH MALAVIYA: Similar is the case today. In respect of item No. 4, there is no explanation.

THE DEPUTY CHAIRMAN: If you bring an explanation, the question is raised as to why you should bring an explanation. If you do not bring an explanation, somebody would come and say, "Why did you not bring an explanation?" We should sort this thing out once for all. I will speak to the Chairman of the Committee on Papers Laid on the Table.

SHRI AJIT P. K. JOGI: Mr. Malaviya should be co-opted as a Member on the Committee

THE DEPUTY CHAIRMAN: Then Mr. Salim will also have to be co-opted. He also raises objections. These two should be there.

I Report and Accounts (1993-1994) of the Control Board for workers Education, Nagpur and related papers.

II Report A1993-94) of the Employees Provident Fund Organisation. New Delhi.

III Report and Accounts (1993-94) of the Employees State Insurance Corporation, New Delhi and related papers.

THE MINISTER OF LABOUR (SHRI P. A. SANGMA): Madam I lay on the Table:—

A copy each in (English and Hindi) of the following papers:—

- (1) (a) Thirty-fifth Annual Report and Accounts of the Central Board for Workers Education, Nagpur, for the year 1993-94, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the above Board.

II Forty-first Annual Report of the Employees' Provident Fund Organisation, New Delhi, for the year 1993-94 [Placed in Library. See No. LT-7169-95].

HI A copy each (in English and Hindi) of the following papers, under section 36 of the Employees' State Insurance Act, 1948:—

(a) Annual Report of the Employees' State Insurance Corporation, New Delhi, for the year 1993-94.

(b) ^Annual Accounts of the Employees' State Insurance Corporation, New Delhi, for the year 1993-94 and the Audit Report thereon. [Placed in Library See No. LT-7169-95].

(1) Report and Accounts (1993-94) of the State Trading Corporation of India, Limited, New Delhi and related papers.

II. Report and Accounts A1993-94) of the Projects and Equipments Corporation of Ind/a Limited, New Delhi and relate papers.

III Report and Accounts (1993-94) of the Overseas Construction Council of India, New Delhi and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): Madam I lay on the Table: —

A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- I (a) Annual Report and Account* of the State Trading Corporation of India Limited, New Delhi for the year 1993-94, to-sarher with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT-7172/95].

II (a) Annual Report and Accounts of the Projects and Equipment Corporation of India Limited, New Delhi for the year 1993-94, together with the Auditors' Report on Dae Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation,

[Placed in Library See No. LT-7171 (95)].

III A copy each (in English and Hindi) of the following papers :-

(a!) Annual Report and Accounts of the Overseas Construction Council of India, New Delhi for the year 1993-94, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Council. [Placed in Library See No. LT-6974/94].

I Report and Accounts (1993-94) of the Institute of applied Manpower Research, New Delhi and related papers.

II Report and Accounts (1993-94) of the Regional Computer Centre, Calcutta and related papers.

III Report and Accounts (1993-94) of the Regional Computer Centre Chandigarh and related papers.

THE MINISTER OF STATE OF THE
MINISTRY OF PLANNING AND
PROGRAMME IMPLEMENTATION
(SHRI GIRIDHAR GOMANG): Ma-

dam I lay on the Table a copy each (in English and Hindi) of the following papers:—

I (a) Thirty-first Annual Report and Accounts of the Institute of Applied Man-power Research, New Delhi, for the year 1993-94, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library See No. LT-6804/94].

II (a) Annual Report and Accounts of the Regional Computer Centre, Calcutta, for the year 1993-94, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report.

[placed in Library See No. LT-7158/95].

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

III. (a) Annual Report and Accounts of the Regional Computer Centre, Chandigarh, for the year 1993-94, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-7159/95].